## Declaration or Assets and Liabilities

Vear 2024-2025

1 1				rear
SO(6st-)	Bal Bhagwan Chawhan	son/daughter/wife		Nathun Chauhan
Well Vage 47	Years, belonging to Bihad tendan+	legishtive As	sembl	y. service and presently working as
9 13 Politice At	tendan+	given herein below	the details	of the assets (immovable, movable,

bank balance, etc.) or myself, my spouse and dependants\*:

PERMIN A

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No. (i)	Cash	3000	Gilla Devi	Vidhayanand Kumar	Deepall	Chandani
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5BIA10- 24,000/-	Nil	nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nî \	Nil	NII	NI
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	MAYUU AUTO BROIRATTOS	Nil	Honda SP125 70,000f	Nil	NìI .
(vi)	Jewellery (give details of weight and value)		65,000/- 65,000/- Silver-2502- 20,000/-	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests		Nil	NII	NII	N)(

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

ात भागानीहा

2155

(53)

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ni I	N) (	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil ·
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/1	Phylipa45ha - 31 b., patra 0.78 (Decimal Ps-20,00,000	nî1	Nil	N) [
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NII	nii.	114	NH	Mil
(v)	Other (such as interest in property)	N)·I	NII	Nil	111	Wil.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on131021205
(a)	(i) Loans from Banks	SBI (B. V. Mandal)	1,45,000
	(ii) Loans from financial institutions	NII	Nil
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	Nil	NII
	(b) dues to departments dealing with supply of water	Ni(	Nil

ात्म मागवाष्ट्र चेरस

	(c) dues to departments dealing with supply of electricity	NII.	NII	
	(d) dues to departments dealing with telephones	Nil	N111	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NII	NII	
	(f) Other dues, if any	Nil	NII	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ARHPE 6142R	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nì 1	Ni1	
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA- 1224
Gender	:-	M (M/F)
Date of Birth	:-	15021978 (DD/MM/YYYY)
Class/Group	×	(A/B/C)
Cadre	:-	Bihar Legislative Assembly
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Patra
I hereby declare that th	eabovo	e details are true to the best of my knowledge and belief.
		Signature:
		Name of Employee: Bal B hagin an Chuhan
Place: Patra		Designation: phile Attendant
Date: 13/02/2025		Department: Pailor Legislative Assembly Patre
Note: Please sign e computer ty	ach pag ped (sing	e of the declaration. Asset declaration form must be A4 size white paper with gle side) in prescribed format.